

**Central Administrative Tribunal
Principal Bench**

OA No.10/2014

New Delhi, this the 9th day of September, 2016

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. V. N. Gaur, Member (A)**

Dr. Anshu Sethi
Deputy Secretary,
Medical Council of India,
R/o 26/33, 3rd Floor, West Patel Nagar,
New Delhi 110 008. ...Applicant.

(None is present)

Versus

1. Medical Council of India
Pocket-14, Sector-8,
Dwarka, New Delhi
Through Secretary.
2. Executive Committee
Medical Council of India,
Pocket-14, Sector-8,
Dwarka, New Delhi
Through President MCI.
3. Union of India
Through Secretary
Ministry of Health & Family Welfare,
Nirman Bhawan,
New Delhi. ... Respondents.

(By Advocate : Shri A. K. Behera for respondents No.1 & 2.
Shri Hilal Haider for respondent No.3).

: O R D E R (ORAL) :

Justice Permod Kohli, Chairman :

None is present for the applicant. From the interlocutory orders, it appears that on last three hearings, the applicant remained absent. It appears that he has lost interest in prosecuting this Application. Dismissed for non-prosecution and default of appearance.

**(V. N. Gaur)
Member (A)**

/pj/

**(Justice Permod Kohli)
Chairman**